

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 173 of 2015

Dated: 14th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd.Appellant(s)
Versus
Punjab State Electricity Regulatory CommissionRespondent(s)**

Counsel for the Appellant (s) : Mr. Anand K Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Sakesh Kumar

ORDER

Mr. Sakesh Kumar, learned counsel for the sole respondent/State Commission has entered his appearance today and submitted that the present Appeal is against tariff matter, therefore, he wants four weeks' time to file counter affidavit/reply. The request is allowed. Rejoinder, if any, may be filed by the appellant within two weeks thereafter.

Post this Appeal for hearing on **21st December, 2015.**

(T. Munikrishnaiah)
Technical Member
rkt/vg

(Justice Surendra Kumar)
Judicial Member